Name of the corporate debtor: SRK Food Products Private Limited ; Date of commencement of liquidation: 05-03-2021; List of stakeholders as on: 24-11-2021

List of secured financial creditors

Sl.No	Name of Creditor	Details of claims received		Details of claim admitted							Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remark, if any
		Date of Receipt	Amount Claims	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Karur Vysya Bank	20-04-2021.	60204913	0	Financial	0	No (Refer Remark)	Immovable Property (Refer Remark)	0	0	0	0	60204913	0	The claim of Secured Financial Creditor,KarurVysya Bank is rejected for the reason as mentioned below: a) Mr. Harish Gupta, promoter of the CD has offered immovable property as collateral security to the Bank and he has given consent to the bank to proceed for the sale of the said property by complying with provisions of SARFAESI and thereafter bank also has received expression of interest from the bidder towards the purchase of said property which was accepted by the Bank. b) Accordingly the Bank, has sold property to the bidder on the basis of "as is what is where is and without any recourse" and received entire sale consideration of Rs.6.10 Crore on 27 December 2019 and also issued sale certificate to the bidder. c) Therefore the sale consideration of Rs.6.10 Crore has been adjusted against the claim of Rs. 6.02 Core as on the liquidation commencement date. Hence there is no debt is payable to KVB.